

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
STARRED QUESTION NO. *233**

TO BE ANSWERED ON THE 8TH AUGUST, 2018/SHRAVANA 17, 1940 (SAKA)

EXPANSION OF EXTREMISM IN THE COUNTRY THROUGH SOCIAL MEDIA

***233. SHRI RIPUN BORA:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has got report on expansion of extremism in the country through different social media;

(b) if so, whether Government has received any complaint on the issue and/or any report from any counter extremism organisation therefor; and

(c) the action taken by Government with web-hoster and block or technically fix-up the access thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (c): A Statement is laid on the Table of the House.

**STATEMENT IN REPLY TO RAJYA SABHA STARRED QUESTION NO. *233
FOR 08TH AUGUST, 2018**

(a) & (b): The Government is aware of the misuse of social media platforms by individuals/organisations for propagating extremism. The Law Enforcement Agencies have come across evidence of such misuse of social media platforms during their investigation.

(c): Law Enforcement Agencies authorized under law, monitor the web and social media and take appropriate action for blocking/removal of unlawful content under section 69A of the Information Technology Act, 2000. A Committee constituted under Information Technology (Procedure and Safeguards for Blocking for Access of Information by public) Rules, 2009 monitors the compliance of the directions issued under the provisions of Information Technology Act, 2000.
